

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/2614/2020**

This the 25<sup>th</sup> day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Imtiyaz Khaliq Bhat and Others.

.....**Applicants**

(Advocate:- Mr. H.I. Hussain – not present )

**Versus**

State of J&K & others.

.....**Respondents**

(Advocate: Mr. Rajesh Thapa, DAG)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 02.08.2021, Mr. Haquim Suhail Ishtiyaque, learned counsel had appeared on behalf of the applicants and sought adjournment to enable him to contact the applicants whether they want to pursue the case or not. Today none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Anand...